

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

23. C.P.(IB)-610(MB)/2022

**CORAM:**

**SMT. ANURADHA BHATIA**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

**NAME OF THE PARTIES: Technocraft Industries (India) Limited**  
**V/s**  
**Capacite Infraprojects Limited**

**APPEARANCE :**

**FOR THE OPERATIONAL CREDITOR : Ms. Kajal Hindalekar**

**FOR THE CORPORATE DEBTOR : Mr. Dhruva Gandhi**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **27.04.2023** for hearing.

**Sd/-**  
**ANURADHA BHATIA**  
**Member (Technical)**  
09.03.2023  
Sushil

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**